

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 17/01/2014 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Ameet Siingh, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1 to 5 are already proceeded ex parte.

Respondent Nos. 6(1),6(2) and 7 are reported to be duly served through the concerned District Court (report at flag A) but none appeared on their behalf.

No further steps required. Registry to process the matter for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj